

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 74 & 102 of 2015**

**Dated: 29<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**APPEAL NO. 74 OF 2015**

**In the matter of:**

**Meghalaya Power Distribution Corporation Ltd. ....Appellant(s)  
Versus  
Meghalaya State Electricity Regulatory Commission & Anr.  
.... Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan  
Mr. D.V. Raghuvanshi for R-1  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R.2

**APPEAL NO. 102 OF 2015**

**In the matter of:**

**Byrnihat Industries Association ....Appellant(s)  
Versus  
Meghalaya State Electricity Regulatory Commission & Ors.  
.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan  
Mr. D.V. Raghuvansi for R-1

**ORDER**

Learned counsel for the appellant in Appeal No. 74 of 2015 is stated to be in some personal difficulty.

List these matters for hearing on **04.03.2016.**

**(I. J. Kapoor)**  
**Technical Member**  
ts/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**